

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 212**  
**(IB)-626(ND)2020**

**IN THE MATTER OF:**

**M/s. All That Jazz Event & Entertainment Private Limited** ... **Applicant/Petitioner**  
**Versus**  
**BW Business World Media Private Limited.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 07.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv Raghav Sethi, Counsel for the Corporate Debtor

**ORDER**

**Renotify this matter on 11.08.2021.**



**T.S. Singh**  
**(Court Officer)**